

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 208
IB-918/ND/2019**

**IN THE MATTER OF:
M/s. Pawan Security Services**

...PETITIONER

Vs.

M/s. Star Facilities Management Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

Order delivered on 24.02.2020

**Coram:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :
For the Respondent/ Corporate-debtor :**

ORDER

No one is present on behalf of both the parties at the time of hearing of the matter. Therefore, in the interest of justice, matter is adjourned to 05.03.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)
Member (J)**